

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:34
ANSWERED ON:26.07.2010
EVALUATION OF MGNREGS
Ramasubbu Shri S.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of workers in the country so far covered under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), State-wise;
- (b) whether the ongoing programmes under MGNREGS are evaluated;
- (c) if so, the details thereof;
- (d) whether the Government has any proposal to establish National Employment Guarantee Fund; and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a): A household is the basic unit for providing employment under Mahatma Gandhi NREGA. State-wise number of households provided employment under the Act during the last four years is given in the Annexure.
- (b)&(c): The Ministry regularly monitors and reviews the performance of MGNREGA in all States on quarterly basis in the Performance Review Committee meetings. State specific reviews are also undertaken from time to time. Members of the Central Employment Guarantee Council, National Level Monitors and Eminent Citizens also visit various districts to oversee the performance of MGNREGA. A number of studies by professional institutions including IITs, IIMs, Social service institutions and Agricultural Universities have also been conducted to evaluate and assess the impact of the Act in rural areas.
- (d)&(e): In accordance with Section 20(1) of Mahatma Gandhi NREGA, the Central Government has established a fund called the National Employment Guarantee Fund. The Government has also formulated and notified National Employment Guarantee Fund Rules, 2006, to operationalise the National Fund.